(a) whether letters and memoranda have been received by Government from various organisations like Reshtra Bhasha Parishad, Delhi and Seva Bhasha Apnoon, Delhi, alleging that Higher Secondary Schools in Delhi have not implemented the three language formula in its true spirit and that the same may be done;

(b) the reasons for which the three language formula has not been implemented; and

(c) the details of steps being taken to implement it in its true spirit?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) to (c) In line with Rule 9 of the Delhi School Education Rules, the three language policy adopted by the Central Government is being implemented by the Delhi Administration according to the curriculum prescribed by the Director of Education for classes VI to VIII and by the Central Board of Secondary Education for classes IX to XII, since schools in Delhi are affiliated to the Central Board of Secondary Education.

According to Delhi Administration, some memoranda and letters were received in this regard alleging violation of the three-language formula in Delhi schools. Suitable replies were sent to these letters by the Delhi Administration.

**Permanent Structures for Municipal Schools in the Capital**

1797. SHRI SYED SHAHABUDDIN:

SHRI GHULAM RASOOL MATTO:

Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that a large number of Municipal Schools in the capital do not yet have permanent structures but are working under tents;

(b) if so, the number of such schools and the number of children on their rolls;

(c) whether it is a fact that Delhi Municipal Corporation had decided 3 years ago that all tented schools will have pre-fabricated structure;

(d) if so, what are the reasons for the delay in implementing the decision; and

(e) the break-up of these schools according to localties, and according to the year of establishment?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) and (b) As reported by the Municipal Corporation of Delhi, out of 1494 primary schools being run by the corporation at present only 39 schools are in 'ents. The remaining schools have either permanent or pre-fabricated structures. 11,283 children are on rolls in these 39 schools. Due to non-availability of cement and other material, the Corporation could not build sufficient number of class rooms during 1980-81 and 1981-82. However, during the current year, 462 tents have been replaced by pre-fabricated|pucca class rooms.

(c) No, Sir.

(d) Does not arise.

(e) The zone-wise break-up of schools where tents have been pitched in the current year is at the annexures. The year of their establishment is not readily available.

## ANNEXURE

*List Of D.M.C. Primary Schools running in tents during 1982-83*

| Zones | School Site | No. of tents |
|-------|-------------|--------------|
| *West Zone* | 1. Chaukhandi New | 12 |
| | 2. A-5 Paschim Vihar | 5 |
| | 3. Lajwanti Garden | 5 |
| *Karol Bagh Zone* | 1. Onkar Nagar New | 3 |
| | 2. Onkar Nagar 'B' | 2 |
| | 3. Shastri Nagar 'E' | 6 |
| | 4. Shastri Nagar Petrol Pump. | 8 |
| | 5. Shastri Nagar L Bl. | 5 |
| | 6. Sindhora Kalan | 2 |
| | 7. I.A.R.I.  Campus Pusa | 5 |
| *Naj. Zone* | 1. Nasir Pur (B) | 5 |
| | 2. Bijwasan | 3 |
| | 3. Papdola (B) | 3 |
| | 4. Sultan Puri 'D' | 15 |
| | 5. Mangolpuri 'H' | 10 |
| | 6. Mangolpuri 'O' | 8 |
| | 7. Rangpuri Village | 2 |
| | 8. Mundka New (G) | 4 |
| | 9. Tikri Kalan (G) | 3 |
| | 10. Jawala Heri (G) | 4 |
| | 11. Mangol Puri 'K' | 10 |
| *Narela Zone* | 1. Shalimar  BB | 11 |
| *Shahdara South* | 1. East Old Seelampur | 11 |
| | 2. Jagatpur | 3 |
| *South Zone* | 1. Tehkhand | 8 |
| | 2. RPS Mandangir | 6 |
| | 3. Pusp Vihar Sector 3 | 7 |
| | 4. Deoli | 4 |
| | 5. Tughlakabad (G) | 4 |
| | 6. Tughlakabad Ext. | 10 |

| Zones | School Site | No. of tents |
|---|---|---|
| *Shahdara North* | 1. Vijai Mohalla | 3 |
| | 2. Vishwakarma Nagar | 8 |
| | 3. Chauhan Bangar | 8 |
| | 4. Yamuna Vihar B | 6 |
| | 5. Braham Puri T | 2 |
| | 6. Mansarover Park | 3 |
| *C.L. Zone* | 1. Ludlow Castle | 5 |
| | 2. Jahangir Puri 1 Bl. | 8 |
| *City Zone* | 1. Plot No. 353 Ward No. 11, Gadi Gulyan Jama Masjid, New Matia Mahal. | 4 |

**Payment of salaries to the staff of Government aided schools in Delhi**

1798. SHRI GHAN SHYAM SINGH:

SHRIMATI USHA MALHOTRA:

Will the Minister of EDUCATION be pleased to state:

(a) whether Government are aware that every third month Government aided schools in Delhi face great difficulty in making the payment of salaries to their respective staff as a result of which there is great resentment amongst the staff of these schools;

(b) what are the dates during the last three years on which payment of salaries for the months of April, July, October and January was made to the staff of these schools year-wise and school-wise;

(c) what are the difficulties standing in the way of making the payment in time to the staff; and

(d) what steps Government have taken or propose to take to see that payment of salaries is made to the staff in time?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON) (a) According to information furnished by the Delhi Administration no such complain has been received.

(b) The information is being collected and will be laid on the Table of the Sabha as soon as possible.

(c) Under Rule 126 of the Delhi School Education Rules, 1973, the aided schools are required to apply for grant-in-aid, in the prescribed form, to the Director of Education every Quarter. Delhi Administration has informed that every effort is made to release the cheques as soon as applications for grant are received. Sometimes School Managements do not submit the applications in prescribed form in time as a result of which the payment gets delayed.

(d) Instructions are being issued by the Delhi Administration to the schools to adhere to prescribed dates for submitting grant-in-aid applications to avoid delay in the payment of salaries etc.